

15.46 hrs.

Title: Introduction of the Domestic Workers (Conditions of Service) Bill, 2000.

DR. V. SAROJA (RASIPURAM): Sir, I beg to move for leave to introduce a Bill to provide for the fixation of wages of domestic workers and for the improvement of their working conditions.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for the fixation of wages of domestic workers and for the improvement of their working conditions."

The motion was adopted.

DR. V. SAROJA (RASIPURAM): Sir, I introduce** the Bill.

*Published in the Gazette of India Extraordinary Part-II Section 2, dt. 23.2.2001.

**Introduced with the recommendation of the President.